

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 06/59/2015

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

NAME OF THE COMPANY: M/s. BMR Overseas

SECTION OF THE COMPANIES ACT: 59(1)

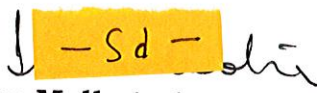
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Meghna Nagpal, Advocate for the Petitioner
Ms. Anju Jain, Advocate for the Petitioner
Mr. Hitesh Saichar, Advocate for the Petitioner
Mr. Anurag Sharma, Advocate for R1 to 7

Order

Ld. Counsel for the Respondent submits that he shall be filing the reply in terms of the previous directions during the course of the day. Copy of the same is being given to the opposite counsel.

To come up on 6th October, 2017.


(Ina Malhotra)
Member (J)